

14
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

CA(CAA) No. 55/NCLT/AHM/2017

Coram:

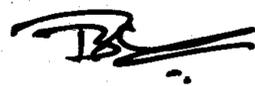
Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017

Name of the Company: Aviral Chemicals Pvt Ltd

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NAVIN K PAHWIA ADY. PETITIONER 
2. For,
NAVIN K PAHWIA

ORDER

Learned Advocate Mr. Navin Pahwa present for Applicant.

Heard Learned Counsel for Applicant.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 11th day of May, 2017.